

ITEM NO.44

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.452/2023

GOVERNMENT OF NCT OF DELHI

Petitioner(s)

VERSUS

OFFICE OF LIEUTENANT GOVERNOR OF NCT OF DELHI

Respondent(s)

Date : 17-04-2023 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Mr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Shadan Farasat, AOR
Mr. Aman Sharma, Adv.
Mr. Amit Bhandari, Adv.
Mr. Shourya Dasgupta, Adv.
Mr. Aman Naqvi, Adv.
Ms. Hrishika Jain, Adv.
Ms. Mreganka Kukreja, Adv.
Ms. Natasha Maheshweri, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

1 Issue notice, returnable in two weeks.

(CHETAN KUMAR)
A.R. - cum - P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar